

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** (IB)-76(ND)/2017  
**C. A. NO.**

**CORAM:**

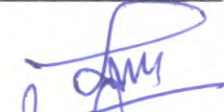


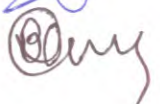
**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017**

**NAME OF THE COMPANY: M/s. Design Worx Infrastructure India Pvt. Ltd. V/s. M/s. Premier Restaurant Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	S.K. Tuli	Advocate	Petitioner	
2.	Rohit Sharma	Petitioner		
3.	Bhuvneshwar Gupta		(F&B controls)	

**Order**

Pursuant to the service effected on the respondent, Mr. Bhuvneshwar Gupta, their FNB in charge has appeared. 2 days time is being granted to the respondent to file their response if any.

To come up on 5<sup>th</sup> May 2017.

Sd/-

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

Sd/-

[ INA MALHOTRA ]  
MEMBER [J]